

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 101 OF 2009 &
I.A. No. 199 of 2009 and 200 of 2009**

Dated: 5th August, 2009

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. A.A. Khan, Technical Member**

Sarjan Realities ... Appellants (s)

Versus

M.E.R.C. & Ors. ... Respondent (s)

Counsel for the Appellant/ (s) : Mr. Ramachandran, Anand Ganeshan
Ms. Swapna Shesadri

Counsel for the Respondent (s) : Mr Ravi Prakash, Mr. Varun Agarwal

ORDER

Post the matter of order on **6th August, 2009.**

**(A.A. Khan)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**